

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE
SITTINGS OF THE HOUSE**

(Thirteenth Lok Sabha)

FIFTEENTH REPORT

(Presented on 22.12.2003)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this fifteenth Report.

2. The Committee held a sitting on the 18th December, 2003.
3. The Committee considered applications for leave of absence from five members. The details of these applications and recommendations of the Committee are given in the Appendix.

RAM SAJIVAN
Chairman,
Committee on Absence of Members
from the sittings of the House.

NEW DELHI;
Dated the 18th December, 2003
Agrahayana 28, 1925 (Saka)

APPENDIX

(vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Rajo Singh	21.07.2003 to 22.08.2003 = 33 days	Judicial custody	21.07.2003 to 22.08.2003 = 33 days	
2.	Shri Balasaheb Vikhe Patil	02.12.2003 to 18.12.2003 = 17 days	Wife's illness	02.12.2003 to 18.12.2003 = 17 days	
3.	Shri Prakash V. Patil	02.12.2003 to 23.12.2003 = 22 days	Self-illness	02.12.2003 to 23.12.2003 = 22 days	
4.	Sh. Wangcha Rajkumar	02.12.2003 to 16.12.2003 = 15 days	Self-illness	02.12.2003 to 16.12.2003 = 15 days	
5.	Shri Vaiko	02.12.2003 to 23.12.2003 = 22 days	Judicial custody	02.12.2003 to 23.12.2003 = 22 days	